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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO(OS) 38/2022**

TOMMORROWLAND LIMITED

.....Appellant

Through: Ms.Pavan Sachdeva, Adv.

versus

HDFC BANK LTD.

.....Respondent

Through: Mr.Raman Kapur, Sr.Adv. with
Mr.Rishab Raj Jain, Mr.Sharique Hussain, Adv.

+ **FAO(OS) 45/2022**

TOMMORROWLAND LIMITED

.....Appellant

Through: Ms.Pavan Sachdeva, Adv.

versus

SHARMA AND CO. AND OTHERS

.....Respondent

Through:

+ **FAO(OS) 46/2022**

TOMMORROWLAND LIMITED

.....Appellant

Through: Ms.Pavan Sachdeva, Adv.

versus

V. JETHALAL RAMJI SHARE BROKERS PVT LTD & ORS.

.....Respondent

Through:

+ **FAO(OS) 47/2022**

TOMMORROWLAND LIMITED

.....Appellant

Through: Ms.Pavan Sachdeva, Adv.

versus

HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE



DEVELOPMENT CORPORATION LTD.Respondent
Through: Mr.Anil Kumar Yadav with
Ms.Noopur Singhal, Adv.

+ FAO(OS) 85/2022
HDFC BANK LIMITEDAppellant
Through: Mr.Raman Kapur, Sr.Adv. with
Mr.Rishab Raj Jain, Mr.Sharique Hussain, Adv.

versus

TOMORROWLAND LIMITEDRespondent
Through:

+ FAO(OS) 48/2022
TOMMORROWLAND LIMITEDAppellant
Through: Ms.Pavan Sachdeva, Adv.

versus

ESSAR CAPITAL LTD. NOW KNOWN AS VAJRESH
CONSULTANT LIMITEDRespondent
Through:

+ FAO(OS) 49/2022
TOMMORROWLAND LIMITEDAppellant
Through: Ms.Pavan Sachdeva, Adv.

versus

JALAN AND CO.Respondent
Through:

+ FAO(OS) 50/2022
TOMMORROWLAND LIMITEDAppellant
Through: Ms.Pavan Sachdeva, Adv.



versus

STERLING HOLIDAY FINANCIAL SERVICES LTD

.....Respondent

Through: Mr.Sameer Nandwani, Adv.

+ FAO(OS) 51/2022

TOMMORROWLAND LIMITED

.....Appellant

Through: Ms.Pavan Sachdeva, Adv.

versus

VEERHEALTH CARE LTD

.....Respondent

Through:

+ FAO(OS) 52/2022

TOMMORROWLAND LIMITED

.....Appellant

Through: Ms.Pavan Sachdeva, Adv.

versus

NICCO UCO ALLIANCE CREDIT LTD

.....Respondent

Through: Mr.Arav Kapoor with Mr.Mridul Vats, Adv.

+ FAO(OS) 53/2022

TOMMORROWLAND LIMITED

.....Appellant

Through: Ms.Pavan Sachdeva, Adv.

versus

ANALYSIS TRADE CONSULTANCY LLP

.....Respondent

Through: Mr.Rajesh Banati with Mr.Ashish Sareen, Adv.

+ FAO(OS) 54/2022

TOMMORROWLAND LIMITED

.....Appellant



Through: Ms.Pavan Sachdeva, Adv.

versus

NAVODAY MANAGEMENT SERVICES LIMITEDRespondent

Through:

+ FAO(OS) 55/2022

TOMMORROWLAND LIMITED

.....Appellant

Through: Ms.Pavan Sachdeva, Adv.

versus

PRESSMAN ADVERTISING LIMITED

.....Respondent

Through:

+ FAO(OS) 57/2022

TOMMORROWLAND LIMITED

.....Appellant

Through: Ms.Pavan Sachdeva, Adv.

versus

REAL GROWTH FINANCIAL SERVICES LTD NOW RGF
CAPITAL MARKETS LTD

.....Respondent

Through:

+ FAO(OS) 58/2022

TOMMORROWLAND LIMITED

.....Appellant

Through: Ms.Pavan Sachdeva, Adv.

versus

SANCHAY FINVEST LIMITED

.....Respondent

Through: Mr.Sudhanshu Palo with Mr.Rajesh
Palo, Adv.

+ FAO(OS) 59/2022

TOMMORROWLAND LIMITED

.....Appellant



Through: Ms.Pavan Sachdeva, Adv.

versus

R. N. AHUJA AND CO.Respondent

Through:

+ FAO(OS) 60/2022
TOMMORROWLAND LIMITEDAppellant

Through: Ms.Pavan Sachdeva, Adv.

versus

HEMDEV SECURITIES INDIA PVT. LTD.Respondent

Through:

+ FAO(OS) 61/2022
TOMMORROWLAND LIMITEDAppellant

Through: Ms.Pavan Sachdeva, Adv.

versus

PRASAD AND CO. AND OTHERSRespondent

Through: Mr.L.K.Singh with Mr.Raj Kumar,
Adv.

+ FAO(OS) 62/2022
TOMMORROWLAND LIMITEDAppellant

Through: Ms.Pavan Sachdeva, Adv.

versus

S. K. NAHATA AND CO. & ORS.Respondent

Through:

+ FAO(OS) 63/2022
TOMMORROWLAND LIMITEDAppellant



Through: Ms.Pavan Sachdeva, Adv.

versus

DCM FINANCIAL SERVICES LTDRespondent

Through: Ms.Akshita Agarwal, Adv.

+ FAO(OS) 64/2022

TOMMORROWLAND LIMITEDAppellant

Through: Ms.Pavan Sachdeva, Adv.

versus

CLARITY FINANCIAL SERVICES LTD.Respondent

Through:

+ FAO(OS) 65/2022

TOMMORROWLAND LIMITEDAppellant

Through: Ms.Pavan Sachdeva, Adv.

versus

MANOJ BHARGAVA AND CO.Respondent

Through:

+ FAO(OS) 66/2022

TOMMORROWLAND LIMITEDAppellant

Through: Ms.Pavan Sachdeva, Adv.

versus

DWARKADAS HARINARAYAN MAHESHWARI & ORS.

.....Respondent

Through:

+ FAO(OS) 69/2022

TOMMORROWLAND LIMITEDAppellant

Through: Ms.Pavan Sachdeva, Adv.



versus

DOLF LEASING LIMITED

.....Respondent

Through:

+ FAO(OS) 70/2022

TOMMORROWLAND LIMITED

.....Appellant

Through: Ms.Pavan Sachdeva, Adv.

versus

SHAKTI AND CO. & ORS.

.....Respondent

Through:

+ FAO(OS) 116/2022, CM-44208/2022

HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE
DEVELOPMENT CORPORATION LTD

.....Appellant

Through: Mr.Anil Kumar Yadav with
Ms.Noopur Singhal, Adv.

versus

TOMMORROWLAND LIMITED

.....Respondent

Through: Ms.Pavan Sachdeva, Adv.

+ FAO(OS) 125/2022, CM-47561-62/2022, 47564/2022

DOLF LEASING LTD.

.....Appellant

Through:

versus

TOMMORROWLAND LIMITED

.....Respondent

Through: Ms.Pavan Sachdeva, Adv.

+ FAO(OS) 140/2022, CM-52288/2022, 52290-91/2022

DCM FINANCIAL SERVICES LTD.

.....Appellant

Through: Ms.Akshita Agarwal, Adv.



versus

TOMMORROWLAND LIMITEDRespondent
Through: Ms.Pavan Sachdeva, Adv.

CORAM:

HON'BLE MS. JUSTICE REKHA PALLI

HON'BLE MR. JUSTICE SAURABH BANERJEE

ORDER

23.01.2025

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1. It appears that the written submissions on behalf of none of the respondents are on record.
2. In these circumstances, even though the appellant is ready to make submissions, we are deferring hearing by granting the respondents one last opportunity of six weeks to file their respective written submissions not running into more than five pages each.
3. List on 28.04.2025.

REKHA PALLI, J

SAURABH BANERJEE, J

JANUARY 23, 2025

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